

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1144
TO BE ANSWERED ON THE 31st July 2023
SABARIMALA GREENFIELD AIRPORT

1144. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the final Social Impact Assessment report of the proposed Sabarimala Greenfield International Airport has been submitted;**
- (b) if so, the current status of the project; and**
- (c) details of the remaining approvals/reports to be obtained for making Sabarimala Greenfield Airport into fruition?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))**

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of Greenfield airports in the country. As per the policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site-Clearance' followed by 'In-Principle' approval. As per Para 8.1 of Greenfield Airport Policy, 2008, no greenfield airport is allowed within aerial distance of 150 Km of an existing civilian airport. However, establishment of a Greenfield Airport is allowed within 150 Km of an existing civilian airport after carrying out the impact assessment on the existing airport. The proposals so received by GoI are considered as per the provisions of GFA Policy.

On receipt of 'Site Clearance' application for development of Greenfield airport at Kottayam (Sabarimala) in Kerala, along with

Impact Assessment of the proposed airport on the existing civil airports within 150 Km from the proposed site from Kerala State Industrial Development Corporation Ltd. (KSIDC), Government of India has granted the site clearance to KSIDC on 13.04.2023 for setting up of an International Greenfield Airport at Kottayam (Sabarimala). Further development of the project depends on submission of Detailed Project Report (DPR) and application in prescribed format seeking 'in-principle' approval by the project proponent i.e. KSIDC.
